(b) T	he tentati	ive c	ost	of	flats	cate	gory-wise	announced	$i_{\mathbf{n}}$	1979	and	the
present	disposal	cost	are	9	indi	cated	below:					

SI. No.	Category	Tentative cost in 1979	Present	disposal cost
1	MIG .	Rs. 42,000	Rs. 1,75,000	to Rs. 2,00,000
2	LIG .	 Rs. 18,000	Rs. 1,00,000	to Rs. 1,25,666
3	JANTA	 Rs. 8,000	Rs. 60,000	to Rs. 70,000

- (c) and (e) to (g) The cost announced at the time of registration was tentative and subject to revision on completion of flats. The increase in cost of flats is mainly due to increase over this period of time in the cost of materials, labour and general price index.
  - (d) No. Sir.

#### Development of seed industry

1190. SHRI SURESH PACHOURI. Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the seed industry has not been permitted to grow, develop and transform itself into a vibrant and self-supporting industry in country;
- (b) if so, what are the reasons therefor:
- (c) whether India's performance in the agriculture has been not the satisfaction for the last 20 years: and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Sir.

- (b) Question does not arise.
- (c) No, Sir.
- (d) Question does not arise.

### Recommendations of high power comagriculture policy mittee on

- 1191. SHRI SURESH PACHOURI: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have received the High Power committee report on agriculture policy on 30th July, 1990:
- (b) if so, what are the mendations made by the committee; and
- (c) by when the same is likely to be implemented?

THE MINISTER OF STATE THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Yes, Sir.

(b) and (c) The Committee made a large number of recommendations on various aspects of Agricultural Polices and Programmes including an alternative food security system and export of farm products. These are under examination.

#### Banspani\_Daitari Rail Construction of Link

## 1192. SHRI PRAVAT KUMAR SAMANTARAY:

## SHRI SARADA MOHANTY:

RAILWAYS Will the Minister of be pleased to state:

(a) whether it is a fact that Gov. ernment have accorded sanction

the construction of Banspani-Daitari Railway Link over 146 K.M. and if so, at what cost; and

(b) what is the amount spent so far on the construction till date?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): ('a) No, Sir.

(b) Since no work has been approved on Daitari-Banspani rail link no expenditure has been incurred on the project.

### Consumer movement

1193. SHRI MENTAY PADMANA-BHAM: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) what steps Government have taken to aid, support and encourage consumer movement in the country;
- (b) whether it is a fact that adequate support and direction has not been forth-coming from Government to voluntary organisation dealing with Consumer Protection Movement;
- (c) the details of steps taken in 1990 so far to increase public awareness about consumer movement:
- (d) whether Government have taken any steps in different parts of the country to encourage the general public to form associations and organisation to demand for better service, quality products and stop over-pricing:
- (e) the details of the concrete steps taken in this regard;
- (f) whether Government have sought any public cooperation in combating the recent price rise, both through awareness and economising consumption of scarce items; and
  - (g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (g) Government has taken a number of steps to

develop a strong and broadbased consumer movement in the Such steps include giving representation to the representatives sumer organisations in various Committees/groups formed for the welfare of consumers; amendment of major legislations such as Prevention of Food Adulteration Act, 1954, etc., to empower the consumers and registered consumer organisations to file complaints in the Court; enactment and enforcement of Consumer Protection Act, 1986; organisation of National regional and State level seminars; publishing of literature in the field of consumer protection and distributing them free of cost; institution of 2 National Awards for Youths and Consumer Organisations, etc. The three-tier redressal machinery under the Consumer Protection Act, 1986 provides an effective legal forum to consumer organisations to redress grievances in the field of defective goods, deficient services, unfair trade practices, etc. Since 1990, Government has re-introduced scheme of financial assistance to voluntary consumer organisations. It has also started a weekly programme entitled 'Apne Adhikar' from Kendras of AIR. In addition, it has conducted one training programme in Pune for voluntary consumer organisations. One booklet and 4 post card size material in the field of consumer protection have also been published and distributed free of charge to voluntary consumer organisations;

Government has accorded highest priority to check the rising trend in prices and is taking long-term and short-term measures for this purpose.

# इलाहाबाद ग्रौर वाराणसी के बीच छोटी लाइन को बड़ी लाइन में परिवर्तन करना

- 1194. श्री सत्य प्रकाश मालवीय: क्या रेल पंत्री यह बनाने ही "ण करेंगे कि:
- (क) क्या सरकार इलाहाबाट चौर वाराणसी के बीच की छोटी लाइस को